

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.2518
ANSWERED ON 13.03.2025

SEWER LINES IN ETAWAH DISTRICT OF UTTAR PRADESH

†2518. **SHRI JITENDRA KUMAR DOHARE:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has any proposal to lay sewer lines as there is no sewer line in Etawah district of Uttar Pradesh, if so, the details thereof;
- (b) whether the Government proposes to develop facilities of sewer lines and water treatment plants as Etawah municipality and district headquarters with a population of approximately two lakh have yet to receive a sewer line and water treatment plant and if so, the details thereof along with the expected timeline for its completion;
- (c) the estimated expenditure for this project;
- (d) whether the Government has assessed that untreated wastewater from Etawah city is directly polluting rivers and if so, the details thereof along with the steps taken/being taken to prevent the river from this dirty water; and
- (e) whether the Government has formulated any specific plan to address the spread of diseases due to open drains and stagnant wastewater and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)**

(a) to (e) As per information provided by Ministry of Housing and Urban Affairs, Water is a state subject, management and maintaining the quality of water and water bodies as per the applicable standards in urban areas are the responsibility of State Government/ULBs. However, Ministry of Housing and Urban Affairs has taken several steps towards sustainable management of water in urban areas through issuance of various guidelines and implementation of National Missions i.e., Atal Mission for Rejuvenation and Urban Transformation (AMRUT)& AMRUT 2.0.

AMRUT & AMRUT 2.0 empowers States/UTs to design, prioritize, approve and implement the projects in respective ULBs. The role of MoHUA is only to approve State Annual Action Plans & State water Action Plans submitted by States / UTs and release central share as per the conditions of mission guidelines. Under AMRUT, one sewerage/septage management projects worth ₹0.91 crore and 2 water supply projects worth ₹18 crore has been taken up in Etawah city. All 3 projects have been completed. Under AMRUT 2.0, State Water Action Plans have been approved for 8 water supply projects worth ₹352.05 crore submitted by Etawah district.
